

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:411
ANSWERED ON:24.08.2004
IMPLEMENTATION OF SJSRY
Adhalrao Patil Shri Shivaji

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the total amount released by the Union Government to State Governments under the Swarna Jayanti Shahari Rozgar Yojana since 1997 till date, State-wise;
- (b) whether a huge amount of said funds is still lying unspent with the State Governments;
- (c) if so, the details thereof alongwith the reasons therefor;
- (d) whether the Union Government has issued any guidelines to the State Governments in this regard;
- (e) if so, the details thereof; and
- (f) the manner in which the Union Government is monitoring the implementation of the scheme and utilization of funds released for the same?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARISELJA)

(a)to(f): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 411 FOR 24.8.2004 REGARDING IMPLEMENTATION OF SJSRY.

(a): Government of India has released an amount of Rs.71569.41 lakhs to States/UTs under Swarna Jayanti Sahari Rozgar Yojana (SJSRY) from 1.12.1997 to 30.6.2004. Statement showing State-wise Central share released from 1997-98 to 2004-05 (upto 30.6.2004) under SJSRY is placed as Annexure.

(b)&(c): The State/Union Territory Governments have reported expenditure of the Central funds to the tune of Rs.80362.61 lakh against the total Central funds released under SJSRY of Rs.71569.41 lakh. This excess expenditure is on account of unspent balances available with the States from old Urban Poverty Alleviation programmes.

(d)&(e): The State/Union Territory Governments are instructed from time to time to make more vigorous efforts to maximize the achievements with reference to the utilization of the available funds; to also contribute and utilize the matching State share and to timely furnish the requisite utilization certificates and Quarterly Progress Reports so that allocated funds are fully released/utilized.

(f): The State/Union Territory Governments are persuaded from time to time for more effective implementation of the scheme and close monitoring is done at the central level through periodical review meetings/field visits and Quarterly Progress Reports.

ANNEXURE

STATEMENT SHOWING CENTRAL FUNDS RELEASED FROM 1997-98 TO 2004-05 (UPTO 30.6.2004)

Sl. No.	Name of the State	Central Share released under SJSRY from 1.12.97 to 30.6.2004
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(Rs. in lakhs)

1.	ANDHRA PRADESH	8076.12
2.	ARUNACHAL PD.	212.49
3.	ASSAM	1617.83
4.	BIHAR	2119.32
5.	CHHATTISGARH	1017.19
6.	GOA	84.06
7.	GUJARAT	4492.16

8.	HARYANA	1387.77
9.	HIMACHAL PD.	373.31
10.	J & K	386.36
11.	JHARKHAND	268.74
12.	KARNATAKA	5323.03
13.	KERALA	2603.23
14.	MADHYA PD.	6970.02
15.	MAHARASHTRA	5366.30
16.	MANIPUR	358.31
17.	MEGHAYALA	237.99
18.	MIZORAM	1184.87
19.	NAGALAND	417.60
20.	ORISSA	1795.10
21.	PUNJAB	473.21
22.	RAJASTHAN	2283.63
23.	SIKKIM	337.27
24.	TAMIL NADU	5491.39
25.	TRIPURA	1049.80
26.	UTTARANCHAL	193.45
27.	UTTAR PD.	10830.82
28.	WEST BENGAL	4195.76
29.	A&N ISLANDS	261.06
30.	CHANDIGARH	676.86
31.	D&N HAVELI	287.77
32.	DAMAN & DIU	161.63
33.	DELHI	275.31
34.	PONDICHERY	759.65

TOTAL

71569.41
